

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

SERVICE TAX Appeal No. 11094 of 2018-DB

[Arising out of Order-in-Original/Appeal No CCESA-SRT-APPEAL-PS-239-2017-18 dated 16.11.2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-Surat-I]

District Industries Centre

Ground Floor, Udyog Bhavan, 66 Kva Road, Amlī,
Silvassa, Dadra & Nagar Haveli

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-I

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat,Gujarat-395001

.....Respondent

APPEARANCE

Present for the Appellant :None

Present for the Respondent: Shri M P Solanki, Assistant Commissioner (AR)

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING/ DECISION: 17.02.2025

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 11481 of 2016.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**